

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 379
TO BE ANSWERED ON 26.04.2016

Forest Fire

379. SHRI V. ELUMALAI:
DR. SANJAY JAISWAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of incidents of forest fires that have been reported in the country during the last three years and the current year;
- (b) whether the Government has formulated any policy/guidelines to deal with such calamities considering the sensitive nature of the geographies and if so, the details thereof;
- (c) whether the Government has set up any dedicated task force/team to contain the spread of forest fires and if so, the details thereof; and
- (d) whether the Government is considering to assist the State Governments to prevent forest fires and if so, the details thereof ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) As per the report received from Forest Survey of India, the details of incidents of forest fires that have been reported in the country during the last three years and the current year are enclosed as Annexure-I.
- (b) & (c) Ministry of Environment, Forest and Climate Change has formulated a Contingency Plan for forest fires which deals with the mechanism for coordination during the crisis of a major forest fire. The said plan provides for a Central Crisis Group at Ministry of Environment, Forest and Climate Change chaired by Secretary, Ministry of Environment, Forest and Climate Change and having representatives from Ministry of Defence and Ministry of Health in addition to other members.
- (d) The Government of India provides funds to States and Union Territory (UT) Governments under the Centrally Sponsored Scheme 'Intensification of Forest Management Scheme' (IFMS) to supplement their efforts. Various measures taken by State/UT Governments for protection of forests from fires include creation and maintenance of fire lines in forest areas, engaging fire watchers, establishing forest camps, regular patrolling by forest personnel etc. The support of Joint Forest Management Committees (JFMCs) is also taken in this regard.

ANNEXURE REFFERD TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 379 DUE FOR 26.04.2016 ASKED BY SHRI V. ELUMALAI AND DR. SANJAY JAISWAL REGARDING FOREST FIRE

S.No.	STATE	2013	2014	2015	2016 (Till 21.04.2016)
1.	Andaman & Nicobar islands	9	96	1	1
2.	Andhra Pradesh	1245	1910	1075	1416
3.	Arunachal Pradesh	501	535	358	256
4.	Assam	1608	2536	1656	1719
5.	Bihar	273	140	45	301
6.	Chandigarh	0	0	0	0
7.	Chhattisgarh	1530	1018	1272	2422
8.	Dadra & Nagar Haveli	3	1	0	0
9.	Daman & Diu	0	0	0	0
10.	Delhi	0	0	0	1
11.	Goa	4	3	0	4
12.	Gujarat	179	74	117	237
13.	Haryana	5	5	6	12
14.	Himachal Pradesh	34	32	22	15
15.	Jammu & Kashmir	23	74	13	5
16.	Jharkhand	554	202	457	615
17.	Karnataka	606	424	295	753
18.	Kerala	98	114	91	145
19.	Lakshadweep	0	0	0	0
20.	Madhya Pradesh	753	534	294	2238
21.	Maharashtra	1433	702	721	1638
22.	Manipur	1303	1774	1286	1077
23.	Meghalaya	804	1123	1373	960
24.	Mizoram	2259	2189	2468	1312
25.	Nagaland	846	886	722	665
26.	Odisha	2221	1904	1467	2349
27.	Puducherry	0	0	0	0
28.	Punjab	36	20	7	3
29.	Rajasthan	75	53	90	56
30.	Sikkim	0	0	3	0
31.	Tamil Nadu	89	284	95	96
32.	Telangana	898	548	1052	1110
33.	Tripura	588	1160	476	346
34.	Uttar Pradesh	237	218	130	486
35.	Uttarakhand	119	379	207	291
36.	West Bengal	118	116	138	138
TOTAL		18451	19054	15937	20667